

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
STARRED QUESTION NO- *196
ANSWERED ON- 11.03.2026

DEVOLUTION OF FUNDS IN PANCHAYATI RAJ INSTITUTIONS

*196 SHRI RAGHAV CHADHA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether Government has assessed the status of devolution of funds, functions and functionaries to Panchayati Raj Institutions in the recent years and if so, the details thereof;
- (b) the number of States that have completed activity mapping and devolution of the funds, functions and functionaries, details thereof;
- (c) what steps are being taken by Government to ensure effective devolution to Panchayats, the details thereof; and
- (d) the outcomes of the steps taken by Government in strengthening local self-governance, State-wise and year-wise?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 196 ANSWERED ON 11.03.2026 REGARDING “DEVOLUTION OF FUNDS IN PANCHAYATI RAJ INSTITUTIONS”.

(a) to (d) “Panchayat”, being “Local Government”, is a State subject and part of State List of Seventh Schedule of the Constitution of India. Panchayats are set up and operate through the respective State Panchayati Raj Acts. States have made their own Panchayati Raj Act, subject to the provisions of the Constitution. Article 243G of the Constitution empowers the Legislature of a State to make provisions, by law, for the devolution of power and responsibilities upon Panchayat at appropriate level, subject to such conditions as may be specified, with respect to the preparation of plans for economic development and social justice and implementation of schemes for economic development and social justice as may be entrusted to them including those in relation to matters listed in the Eleventh Schedule to the Constitution. The State legislatures are to consider the 29 subjects listed in the Eleventh Schedule for devolution of power and responsibilities upon Panchayats. Accordingly, the status of devolution of funds, functions and functionaries to Panchayati Raj Institutions depends on the extent of powers and resources devolved to them by the States concerned, which varies across States.

However, the Ministry of Panchayati Raj reviews performance of Panchayats, from time to time, through studies, review meetings, field visits, video conferencing, Information Technology applications etc.

The Ministry has released a report titled “Status of Devolution to Panchayats in States - An Indicative Evidence-Based Ranking, 2024” in February 2025 to assess the effectiveness of devolution and the role of local governments in strengthening grassroots democracy. This report presents the Devolution Index, which provides the overall scores and ranks for all States/Union Territories covered under Part-IX of the Constitution, based on six identified dimensions: Framework, Functions, Finances, Functionaries, Capacity Enhancement, and Accountability. Ranking of States/UTs in Devolution Index and Sub-indices is attached as **Annexure-I**.

To strengthen the local self-governance framework of Panchayati Raj Institutions across the country, this Ministry has launched eGramSwaraj (<https://egramswaraj.gov.in>), a user friendly web-based portal, which aims to bring in better transparency in the decentralized planning, progress reporting, financial management, work-based accounting and details of assets created. The eGramSwaraj portal has also been integrated with Public Financial Management System for online transfer of the Central Finance Commission funds by the States to PRIs and enabling Panchayats to make real-time payments to vendors/service providers. Panchayats prepare and upload their Annual Panchayat Development Plans on eGramSwaraj portal. In addition, the Ministry has integrated eGramSwaraj with the Government e-Marketplace (GeM) to bring transparency to Panchayat procurement. The status of adoption of eGramSwaraj under XV Finance Commission for the year 2025-26 by States and status of Panchayat Development Plans are at **Annexure-II** & **Annexure-III** respectively.

The Ministry has implemented Mission Mode Project on e-Panchayats (MMP-ePanchayat), a Central component of the Rashtriya Gram Swaraj Abhiyan (RGSA) scheme under which various

e-governance projects are funded towards digitalization of Panchayats. Revamped Centrally Sponsored Scheme of RGSA has been implemented w.e.f. financial year 2022-23 in States/ Union Territories with main objective for capacitating PRIs through imparting training to all the Elected Representatives, functionaries and other stakeholders to develop their governance capabilities for leadership roles to enable the Panchayats to function effectively. Under the scheme, Ministry supplements the efforts of States/UTs on limited scale for creation basic infrastructure for effective functioning of Gram Panchayats such as Construction of Gram Panchayat Bhawans, Computers and Colocation of Common Service Centres (CSC) with Gram Panchayat Bhawans with focus on North East States, as proposed by States/UTs in their Annual Action Plans and later approved by Central Empowered Committee. Ministry has also been providing support to the States/UTs, under the scheme of revamped RGSA for setting up of Project Management Units (PMUs) at States, District and Block level as approved in the Annual Action Plan for effective implementation of the scheme and setting up of institutional mechanism as State, District and Block level Panchayat Resource Centres to support Capacity Building & Training of Panchayats.

An application of 'AuditOnline' has been developed for online audits of Panchayat accounts and their financial management. AuditOnline for transparent auditing of Central Finance Commission funds utilization for strengthen financial management of Panchayats launched in April 2020. For audit year 2023-24, 2.58 lakh Audit Plans have been created, and 2.56 lakh Audit Report have been generated. State wise details may be seen at **Annexure-IV**. Furthermore, for the audit year 2024-25, 2.12 lakh Audit Plans have been created, and 1.54 lakh Audit Reports have been generated. The State wise details may be seen at **Annexure- V**.

Similarly, Panchayat NIRNAY is an online application that aims at bringing transparency and better management in conduct of Gram Sabhas by Panchayats. The Ministry has also launched SabhaSaar, an AI-enabled meeting summarisation tool, on 14th August 2025. The SabhaSaar platform enables structured capture and analysis of Gram Sabha proceedings and supports monitoring of key parameters such as frequency, type of Gram Sabha meetings and participation.

ANNEXURE-I

Annexure referred to in reply to part (a) to (d) of Rajya Sabha Starred Question No. 196 for answer on 11.03.2026

Ranking of States/UTs in Devolution Index (DI) and Sub-indices

| Rank | DI | | Framework | | Functions | | Finances | | Functionaries | | Capacity Building | | Accountability | |
|--------------------------------|----------------|-------|----------------|-------|----------------|-------|----------------|-------|----------------|-------|-------------------|-------|----------------|-------|
| | State | Score | State | Score | State | Score |
| General Category States | | | | | | | | | | | | | | |
| 1 | Karnataka | 72.23 | Kerala | 83.56 | Tamil Nadu | 60.24 | Karnataka | 70.65 | Gujarat | 90.94 | Telangana | 86.19 | Karnataka | 81.33 |
| 2 | Kerala | 70.59 | Maharashtra | 74.74 | Karnataka | 57.62 | Kerala | 62.89 | Tamil Nadu | 84.25 | Tamil Nadu | 84.29 | Kerala | 81.18 |
| 3 | Tamil Nadu | 68.38 | Karnataka | 74.43 | Odisha | 57.46 | Tamil Nadu | 55.78 | Kerala | 82.99 | Gujarat | 83.96 | Maharashtra | 80.36 |
| 4 | Maharashtra | 61.44 | Haryana | 73.3 | Rajasthan | 56.13 | Rajasthan | 54.56 | Karnataka | 80.11 | Goa | 77.7 | Uttar Pradesh | 76.07 |
| 5 | Uttar Pradesh | 60.07 | Madhya Pradesh | 70 | Kerala | 53.86 | Odisha | 53.57 | Chhattisgarh | 78.33 | Andhra Pradesh | 76.69 | Tamil Nadu | 71 |
| 6 | Gujarat | 58.26 | Odisha | 69.2 | Uttar Pradesh | 46.89 | West Bengal | 52.96 | Bihar | 75.13 | Uttar Pradesh | 74.44 | Andhra Pradesh | 60.49 |
| 7 | Rajasthan | 56.67 | Rajasthan | 68.54 | Maharashtra | 46.52 | Uttar Pradesh | 51.76 | Maharashtra | 73.63 | Maharashtra | 73.35 | Telangana | 60.43 |
| 8 | West Bengal | 56.52 | Chhattisgarh | 68.51 | Chhattisgarh | 42.39 | Chhattisgarh | 51.45 | Andhra Pradesh | 68.78 | Karnataka | 71.59 | Chhattisgarh | 58.17 |
| 9 | Chhattisgarh | 56.26 | Tamil Nadu | 66.83 | Gujarat | 41.23 | Telangana | 46.86 | West Bengal | 67.76 | Kerala | 71.11 | West Bengal | 57.87 |
| 10 | Telangana | 55.1 | West Bengal | 62.3 | Madhya Pradesh | 39.47 | Bihar | 43.86 | Rajasthan | 64.03 | West Bengal | 70.63 | Odisha | 51.92 |
| 11 | Andhra Pradesh | 54.43 | Gujarat | 61.65 | Telangana | 38.77 | Andhra Pradesh | 43.19 | Uttar Pradesh | 63.13 | Madhya Pradesh | 70 | Bihar | 51.64 |

| | | | | | | | | | | | | | | |
|---|--------------------|-------|--------------------|-------|--------------------|-------|--------------------|-------|--------------------|-------|--------------------|-------|--------------------|-------|
| 12 | Madhya Pradesh | 50.94 | Andhra Pradesh | 60.08 | West Bengal | 33.07 | Maharashtra | 42.96 | Madhya Pradesh | 62.22 | Rajasthan | 61.43 | Gujarat | 47.9 |
| 13 | Odisha | 50.03 | Uttar Pradesh | 54.64 | Punjab | 31.97 | Madhya Pradesh | 42.34 | Telangana | 58.01 | Bihar | 55.27 | Haryana | 41.93 |
| 14 | Bihar | 48.24 | Goa | 52.88 | Andhra Pradesh | 30.5 | Gujarat | 41.63 | Goa | 46.31 | Chhattisgarh | 47.61 | Rajasthan | 41.43 |
| 15 | Haryana | 39.33 | Bihar | 49.76 | Jharkhand | 27.56 | Haryana | 40.38 | Haryana | 38.48 | Odisha | 43.43 | Madhya Pradesh | 36.55 |
| 16 | Goa | 37.71 | Punjab | 47.26 | Bihar | 18.69 | Punjab | 36.36 | Jharkhand | 27.83 | Haryana | 35.35 | Goa | 31.75 |
| 17 | Punjab | 29.34 | Telangana | 45.35 | Haryana | 16.82 | Jharkhand | 30.05 | Odisha | 27.42 | Punjab | 26.34 | Punjab | 24.87 |
| 18 | Jharkhand | 27.73 | Jharkhand | 42.3 | Goa | 6.63 | Goa | 26.88 | Punjab | 8.2 | Jharkhand | 24.72 | Jharkhand | 16.47 |
| Northeastern / Hilly Area States | | | | | | | | | | | | | | |
| 1 | Tripura | 57.58 | Uttarakhand | 70.95 | Sikkim | 42.59 | Tripura | 59.16 | Himachal Pradesh | 70.06 | Himachal Pradesh | 83.68 | Tripura | 70.69 |
| 2 | Himachal Pradesh | 53.17 | Tripura | 66.5 | Assam | 28.66 | Himachal Pradesh | 48.41 | Assam | 65.12 | Tripura | 76.82 | Assam | 57.14 |
| 3 | Uttarakhand | 49.11 | Sikkim | 65.27 | Himachal Pradesh | 23.01 | Uttarakhand | 47.11 | Uttarakhand | 60.49 | Assam | 71.96 | Uttarakhand | 52.72 |
| 4 | Assam | 49.06 | Himachal Pradesh | 62.22 | Tripura | 21.5 | Sikkim | 43.5 | Tripura | 52.22 | Uttarakhand | 56.02 | Himachal Pradesh | 39.41 |
| 5 | Sikkim | 43.81 | Assam | 54.04 | Uttarakhand | 16.68 | Assam | 34.06 | Sikkim | 31.42 | Sikkim | 53.23 | Sikkim | 34.94 |
| 6 | Arunachal Pradesh# | 17.96 | Arunachal Pradesh# | 41.5 | Arunachal Pradesh# | 12.7 | Manipur# | 13.17 | Manipur# | 21.4 | Arunachal Pradesh# | 37.4 | Manipur# | 28.75 |
| 7 | Manipur# | 17.13 | Manipur# | 34.05 | Manipur# | 11.23 | Arunachal Pradesh# | 6.83 | Arunachal Pradesh# | 5.74 | Manipur# | 3.75 | Arunachal Pradesh# | 22.56 |
| Union Territories | | | | | | | | | | | | | | |
| 1 | Jammu and Kashmir | 27.85 | Andaman & Nicobar | 55.21 | Jammu and Kashmir | 11.88 | Puducherry | 16.16 | Lakshadweep# | 39.53 | Jammu and Kashmir | 55.08 | Andaman & | 45.73 |

| | | | | | | | | | | | | | | |
|---|---------------------------------------|--------------|---------------------------------------|--------------|---------------------------------------|--------------|---------------------------------------|--------------|---------------------------------------|--------------|---------------------------------------|--------------|---------------------------------------|--------------|
| | | | Islands | | | | | | | | | | Nicobar Islands | |
| 2 | Andaman & Nicobar Islands | 27.15 | Lakshadweep# | 31.42 | Ladakh | 11.08 | Jammu and Kashmir | 13.29 | Jammu and Kashmir | 36.97 | Andaman & Nicobar Islands | 54.82 | Jammu and Kashmir | 39.76 |
| 3 | Lakshadweep# | 18.32 | Jammu and Kashmir | 23.07 | Lakshadweep# | 10.36 | Andaman & Nicobar Islands | 9.09 | Dadra & Nagar Haveli and Daman & Diu# | 31.69 | Ladakh | 29.32 | Puducherry | 29.33 |
| 4 | Ladakh | 16.18 | Ladakh | 22.21 | Puducherry | 4.63 | Dadra & Nagar Haveli and Daman & Diu# | 5.45 | Ladakh | 25.25 | Lakshadweep# | 15.18 | Lakshadweep# | 28.13 |
| 5 | Puducherry | 16.16 | Dadra & Nagar Haveli and Daman & Diu# | 22.06 | Andaman & Nicobar Islands | 4.5 | Lakshadweep# | 3.99 | Puducherry | 21.49 | Puducherry | 13.75 | Ladakh | 27.43 |
| 6 | Dadra & Nagar Haveli and Daman & Diu# | 13.62 | Puducherry | 9.31 | Dadra & Nagar Haveli and Daman & Diu# | 0 | Ladakh | 0 | Andaman & Nicobar Islands | 20.94 | Dadra & Nagar Haveli and Daman & Diu# | 8.57 | Dadra & Nagar Haveli and Daman & Diu# | 24.91 |
| | National Average | 43.89 | | 54.29 | | 29.18 | | 37.04 | | 50.96 | | 54.63 | | 47.51 |

Source: Report titled “Status of Devolution to Panchayats in States - An Indicative Evidence-Based Ranking, 2024”

Note: #States for which previous data is used.

Annexure referred to in reply to part (a) to (d) of Rajya Sabha Starred Question No. 196 for answer on 11.03.2026

State-wise adoption status of eGramSwaraj for the XV Finance Commission for FY 2025-26

| Sr. No. | State Name | Total Number of Village Panchayats & Equivalent | Village Panchayat onboard | Village Panchayats & Equivalent With Online Payment | Total Number of Block Panchayats & Equivalent | Block Panchayat onboard | Block Panchayats With Online Payment | Total Number of Zila Panchayats & Equivalent | Zila Panchayat onboard | Zila Panchayats With Online Payment |
|---------|-------------------|---|---------------------------|---|---|-------------------------|--------------------------------------|--|------------------------|-------------------------------------|
| 1 | Andhra Pradesh | 13327 | 13320 | 13025 | 660 | 660 | 649 | 13 | 13 | 13 |
| 2 | Arunachal Pradesh | 2108 | 2108 | 1486 | 0 | 0 | 0 | 27 | 26 | 22 |
| 3 | Assam | 2663 | 2186 | 2075 | 182 | 182 | 179 | 30 | 29 | 27 |
| 4 | Bihar | 8054 | 8054 | 8047 | 534 | 534 | 529 | 38 | 38 | 38 |
| 5 | Chhattisgarh | 11692 | 11687 | 11313 | 146 | 146 | 146 | 33 | 33 | 27 |
| 6 | Goa | 191 | 191 | 116 | 0 | 0 | 0 | 2 | 2 | 2 |
| 7 | Gujarat | 14619 | 14596 | 13800 | 248 | 248 | 248 | 33 | 33 | 33 |
| 8 | Haryana | 6227 | 6227 | 6010 | 143 | 143 | 141 | 22 | 22 | 22 |
| 9 | Himachal Pradesh | 3615 | 3615 | 3562 | 92 | 81 | 81 | 12 | 12 | 12 |
| 10 | Jharkhand | 4345 | 4345 | 4252 | 264 | 264 | 262 | 24 | 24 | 24 |
| 11 | Karnataka | 5949 | 5949 | 5938 | 238 | 232 | 93 | 31 | 31 | 23 |
| 12 | Kerala | 941 | 941 | 937 | 152 | 152 | 152 | 14 | 14 | 14 |
| 13 | Madhya Pradesh | 23011 | 23011 | 22194 | 313 | 313 | 309 | 52 | 52 | 52 |
| 14 | Maharashtra | 28002 | 27934 | 26438 | 351 | 351 | 265 | 34 | 34 | 33 |
| 15 | Manipur | 3175 | 161 | 113 | 0 | 0 | 0 | 12 | 6 | 4 |
| 16 | Meghalaya | 6884 | 0 | 0 | 0 | 0 | 0 | 3 | 3 | 3 |
| 17 | Mizoram | 855 | 841 | 817 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | Nagaland | 1312 | 984 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 19 | Odisha | 6794 | 6794 | 6785 | 314 | 314 | 313 | 30 | 30 | 30 |
| 20 | Punjab | 13236 | 13233 | 12341 | 155 | 152 | 150 | 23 | 23 | 22 |

| Sr. No. | State Name | Total Number of Village Panchayats & Equivalent | Village Panchayat onboard | Village Panchayats & Equivalent With Online Payment | Total Number of Block Panchayats & Equivalent | Block Panchayat onboard | Block Panchayats With Online Payment | Total Number of Zila Panchayats & Equivalent | Zila Panchayat onboard | Zila Panchayats With Online Payment |
|----------------|-------------------|--|----------------------------------|--|--|--------------------------------|---|---|-------------------------------|--|
| 21 | Rajasthan | 13128 | 11184 | 10774 | 361 | 353 | 351 | 37 | 33 | 33 |
| 22 | Sikkim | 199 | 199 | 196 | 0 | 0 | 0 | 6 | 6 | 6 |
| 23 | Tamil Nadu | 12482 | 12482 | 12437 | 388 | 388 | 388 | 36 | 36 | 36 |
| 24 | Telangana | 12760 | 12674 | 9570 | 565 | 547 | 400 | 32 | 32 | 27 |
| 25 | Tripura | 1194 | 1194 | 1192 | 75 | 75 | 75 | 9 | 9 | 9 |
| 26 | Uttarakhand | 7817 | 7790 | 6926 | 95 | 95 | 94 | 13 | 13 | 13 |
| 27 | Uttar Pradesh | 57695 | 57693 | 57579 | 826 | 826 | 820 | 75 | 75 | 74 |
| 28 | West Bengal | 3339 | 3339 | 3337 | 345 | 345 | 345 | 22 | 21 | 21 |
| | Total | 265614 | 252732 | 241260 | 6447 | 6401 | 5990 | 663 | 650 | 620 |

Annexure-III

Annexure referred to in reply to part (a) to (d) of Rajya Sabha Starred Question No. 196 for answer on 11.03.2026

Status of Panchayat Development Plan (2025-26)

| S.No. | State Name | District Panchayat & Equivalent | | Block Panchayat and Equivalent | | Village Panchayat and Equivalent | |
|-------|-------------------|---------------------------------|----------------------------|--------------------------------|-----------------------------|----------------------------------|----------------------------|
| | | Total No. of Panchayats | Total No. of Approved DPDP | Total No. of Panchayats | Total No. of Approved BDPDP | Total No. of Panchayats | Total No. of Approved GPDP |
| 1 | A&N Island | 2 | - | 14 | - | 70 | 69 |
| 2 | Andhra Pradesh | 13 | 13 | 660 | 660 | 13,326 | 13,320 |
| 3 | Arunachal Pradesh | 27 | 16 | - | - | 2,108 | 2,093 |
| 4 | Assam | 30 | 27 | 182 | 183 | 2,664 | 2,254 |
| 5 | Bihar | 38 | 38 | 534 | 532 | 8,052 | 8,053 |
| 6 | Chhattisgarh | 33 | 33 | 146 | 146 | 11,693 | 11,647 |
| 7 | Goa | 2 | 2 | - | - | 191 | 191 |
| 8 | Gujarat | 33 | 33 | 248 | 248 | 14,632 | 14,563 |
| 9 | Haryana | 22 | 21 | 143 | 143 | 6,230 | 6,221 |
| 10 | Himachal Pradesh | 12 | 12 | 92 | 81 | 3,615 | 3,608 |
| 11 | Jammu & Kashmir | 20 | - | 285 | - | 4,291 | 4,291 |
| 12 | Jharkhand | 24 | 21 | 264 | 262 | 4,347 | 4,343 |
| 13 | Karnataka | 31 | - | 238 | - | 5,949 | 5,941 |
| 14 | Kerala | 14 | 14 | 152 | 152 | 941 | 941 |
| 15 | Ladakh | 2 | - | 31 | - | 193 | 191 |
| 16 | Lakshadweep | 1 | - | - | - | 10 | - |
| 17 | Madhya Pradesh | 52 | 46 | 313 | 306 | 23,011 | 22,979 |
| 18 | Maharashtra | 34 | 34 | 351 | 351 | 28,002 | 27,910 |
| 19 | Manipur | 12 | 6 | - | - | 3,811 | 161 |
| 20 | Meghalaya | 3 | - | - | - | - | - |
| 21 | Mizoram | - | - | - | - | 855 | 809 |
| 22 | Nagaland | - | - | - | - | 1,327 | - |
| 23 | Odisha | 30 | 30 | 314 | 313 | 6,794 | 6,794 |
| 24 | Puducherry | - | - | 10 | - | 108 | - |
| 25 | Punjab | 23 | 21 | 155 | 147 | 13,236 | 13,227 |
| 26 | Rajasthan | 37 | 31 | 361 | 347 | 13,129 | 11,173 |

| | | | | | | | |
|----|--|------------|------------|--------------|--------------|-----------------|-----------------|
| 27 | Sikkim | 6 | 6 | - | - | 199 | 199 |
| 28 | Tamil Nadu | 36 | 36 | 388 | 386 | 12,482 | 12,421 |
| 29 | Telangana | 32 | - | 570 | 41 | 12,849 | 10,962 |
| 30 | The Dadra And Nagar Haveli And Daman And Diu | 3 | - | - | - | 50 | 38 |
| 31 | Tripura | 9 | 9 | 75 | 75 | 1,194 | 1,193 |
| 32 | Uttarakhand | 13 | 13 | 95 | 93 | 7,817 | 7,765 |
| 33 | Uttar Pradesh | 75 | 75 | 826 | 824 | 57,695 | 57,695 |
| 34 | West Bengal | 23 | 21 | 345 | 345 | 3,339 | 3,337 |
| | Total | 692 | 558 | 6,792 | 5,635 | 2,64,210 | 2,54,389 |

Annexure – IV

Annexure referred to in reply to part (a) to (d) of Rajya Sabha Starred Question No. 196 for answer on 11.03.2026

State wise progress on AuditOnline for the audit period 2023-24 as on 05.03.2026

| S.No. | State Name | No. of PRIs | Audit Plans prepared | % progress | Audit Reports generated | % progress |
|-------|-------------------|-----------------|----------------------|---------------|-------------------------|---------------|
| 1 | Andhra Pradesh | 14,001 | 13,999 | 99.99% | 13,994 | 99.95% |
| 2 | Arunachal Pradesh | 2,133 | 2,131 | 99.91% | 2,125 | 99.62% |
| 3 | Assam | 2,884 | 2,418 | 83.84% | 2,418 | 83.84% |
| 4 | Bihar | 8,627 | 8,626 | 99.99% | 8,621 | 99.93% |
| 5 | Chhattisgarh | 11,829 | 11,825 | 99.97% | 11,809 | 99.83% |
| 6 | Goa | 193 | 191 | 98.96% | 191 | 98.96% |
| 7 | Gujarat | 14,946 | 14,919 | 99.82% | 14,880 | 99.56% |
| 8 | Haryana | 6,393 | 6,384 | 99.86% | 6,360 | 99.48% |
| 9 | Himachal Pradesh | 3,708 | 3,708 | 100.00% | 3,708 | 100.00% |
| 10 | Jharkhand | 4,635 | 4,633 | 99.96% | 3,504 | 75.60% |
| 11 | Karnataka | 6,220 | 5,950 | 95.66% | 5,950 | 95.66% |
| 12 | Kerala | 1,107 | 1,107 | 100.00% | 1,107 | 100.00% |
| 13 | Madhya Pradesh | 23,377 | 23,376 | 100.00% | 23,312 | 99.72% |
| 14 | Maharashtra | 28,341 | 28,313 | 99.90% | 28,069 | 99.04% |
| 15 | Manipur | 3,823 | - | 0.00% | - | 0.00% |
| 16 | Meghalaya | 3 | - | 0.00% | - | 0.00% |
| 17 | Mizoram | 835 | 835 | 100.00% | 810 | 97.01% |
| 18 | Nagaland | 1,326 | - | 0.00% | - | 0.00% |
| 19 | Odisha | 7,138 | 7,138 | 100.00% | 7,133 | 99.93% |
| 20 | Punjab | 13,410 | 13,373 | 99.72% | 13,307 | 99.23% |
| 21 | Rajasthan | 11,650 | 11,633 | 99.85% | 11,381 | 97.69% |
| 22 | Sikkim | 205 | 205 | 100.00% | 204 | 99.51% |
| 23 | Tamil Nadu | 12,949 | 12,951 | 100.02% | 12,949 | 100.00% |
| 24 | Telangana | 13,344 | 13,341 | 99.98% | 13,313 | 99.77% |
| 25 | Tripura | 1,278 | 1,260 | 98.59% | 1,260 | 98.59% |
| 26 | Uttarakhand | 7,892 | 7,892 | 100.00% | 7,890 | 99.97% |
| 27 | Uttar Pradesh | 58,655 | 58,649 | 99.99% | 58,598 | 99.90% |
| 28 | West Bengal | 3,706 | 3,594 | 96.98% | 3,581 | 96.63% |
| | Total | 2,64,608 | 2,58,451 | 97.67% | 2,56,474 | 96.93% |

Annexure-V

Annexure referred to in reply to part (a) to (d) of Rajya Sabha Starred Question No. 196 for answer on 11.03.2026

State wise progress on AuditOnline for the audit period 2024-25 as on 05.03.2026

| S.No. | State Name | No. of PRIs | Audit Plans prepared | % progress | Audit Reports generated | % progress |
|-------|-------------------|-----------------|----------------------|---------------|-------------------------|---------------|
| 1 | Andhra Pradesh | 14,000 | 13,942 | 99.59% | 12,238 | 87.41% |
| 2 | Arunachal Pradesh | 2,135 | 1,212 | 56.77% | 504 | 23.61% |
| 3 | Assam | 2,997 | - | 0.00% | - | 0.00% |
| 4 | Bihar | 8,625 | 7,599 | 88.10% | 1,447 | 16.78% |
| 5 | Chhattisgarh | 11,892 | 471 | 3.96% | - | 0.00% |
| 6 | Goa | 193 | 116 | 60.10% | - | 0.00% |
| 7 | Gujarat | 14,968 | 14,936 | 99.79% | 14,863 | 99.30% |
| 8 | Haryana | 6,395 | 6,377 | 99.72% | 3,988 | 62.36% |
| 9 | Himachal Pradesh | 3,708 | 3,247 | 87.57% | 2,908 | 78.43% |
| 10 | Jharkhand | 4,635 | 11 | 0.24% | - | 0.00% |
| 11 | Karnataka | 6,221 | 5,950 | 95.64% | 5,949 | 95.63% |
| 12 | Kerala | 1,107 | - | 0.00% | - | 0.00% |
| 13 | Madhya Pradesh | 23,376 | 20,843 | 89.16% | 12,040 | 51.51% |
| 14 | Maharashtra | 28,337 | 21,748 | 76.75% | 13,460 | 47.50% |
| 15 | Manipur | 3,823 | - | 0.00% | - | 0.00% |
| 16 | Meghalaya | 6,857 | - | 0.00% | - | 0.00% |
| 17 | Mizoram | 843 | 2 | 0.24% | - | 0.00% |
| 18 | Nagaland | 1,327 | - | 0.00% | - | 0.00% |
| 19 | Odisha | 7,138 | 7,137 | 99.99% | 5,232 | 73.30% |
| 20 | Punjab | 13,414 | 11,159 | 83.19% | 10,158 | 75.73% |
| 21 | Rajasthan | 11,624 | 11,604 | 99.83% | 7,268 | 62.53% |
| 22 | Sikkim | 205 | 205 | 100.00% | 205 | 100.00% |
| 23 | Tamil Nadu | 12,949 | 9,472 | 73.15% | 9,123 | 70.45% |
| 24 | Telangana | 13,598 | 13,300 | 97.81% | 12,906 | 94.91% |
| 25 | Tripura | 1,278 | 1,277 | 99.92% | 1,198 | 93.74% |
| 26 | Uttarakhand | 7,895 | - | 0.00% | - | 0.00% |
| 27 | Uttar Pradesh | 58,592 | 58,594 | 100.00% | 37,357 | 63.76% |
| 28 | West Bengal | 3,706 | 3,594 | 96.98% | 3,230 | 87.16% |
| | Total | 2,71,838 | 2,12,796 | 78.28% | 1,54,074 | 56.68% |
